

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I. A. 59 of 2011 in
DFR No 103 of 2011

Dated: 31st March, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Union of India through Southern RailwayAppellant (s)
Versus
Tamil Nadu Electricity Regulatory Commission &Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr. V.S.R. Krishna, Sr. Adv. with
Mr. Abhishek Yadav

ORDER

I. A. 59 of 2011
(*Condone Delay Application*)

Issue notice to the Respondents returnable on
28.04.2011. Dasti service is permitted.

Post the matter on 28.04.2011.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/KS